

LOSS DUE TO EARTHQUAKE AND FLOODS IN
N.E.F. AGENCY

1415. Shri Gohain: (a) Will the Prime Minister be pleased to state the extent of estimated loss of lives, damages to properties, including residential and other houses and crops etc., caused by the last Great Earthquake of 1950 and consequent floods in the— (i) Mishmi Hills and (ii) Abor Hills Districts of the N.E.F. Agency?

(b) What is the total amount spent up to the financial year 1952-53 for relief measures and rehabilitation of the affected people of the affected areas?

(c) Of the total amount spent, how much was spent for (i) gratuitous relief, (ii) test relief, and (iii) actual rehabilitation?

(d) Have any measures been taken and if so, what for the relief of the present flood-affected areas in the Mishmi Hills and Abor Hills District?

The Prime Minister (Shri Jawahar-Lal Nehru): (a) *Mishmi Hills:*

Loss of Lives -- 602 (estimated figures).

Damage to property—

Cattle lost—25 per cent.

House and granaries — 15 per cent.

Standing crops — 80 per cent.

Roads and Bridges—70 per cent.

50 Government buildings were also damaged.

Abor Hills:

Loss of Lives—350 (Estimated figures).

Damage to property—

Cattle lost — 35 per cent.

Houses and granaries — 30 per cent.

Standing Crops — 75 per cent.

Roads and Bridges — 50 per cent.

45 Primary schools with teachers' quarters, and 11 other Government buildings with out-houses, were also damaged.

(b) Rs. 13,77,768. including Rs. 3,84,947 contributed by the Governor's Assam Earthquake Relief Fund.

(c) and (d). The information is being collected and will be placed on the Table of the House when received.

MACHINERY MANUFACTURERS' CORPORATION,
LTD., CALCUTTA

1416. Shri K. K. Basu: Will the Minister of Commerce and Industry be pleased to state the total amount of

help given by Government to Machinery Manufacturers' Corporation, Ltd., Park Street, Calcutta?

The Minister of Commerce (Shri Karmarkar): Government have invested Rs. 25 lakhs in special Cumulative Preference Shares (carrying 4½ per cent.) of this company.

GOLD MEDAL FOR RESEARCH

1417. Sardar Hukam Singh: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Central Board of Irrigation and Power has instituted a Gold Medal to be awarded to a person (or persons) whose contribution to research technique, theory or practice relating to the development of water resources of India is adjudged to be an outstanding original contribution of the preceding year; and

(b) who were the persons who were so adjudged and awarded Gold Medals in 1951 and 1952?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) It has been decided to award the medal for the year 1951 to Shri V. Ganesh Iyer, Director, Hydraulic Research Station, Mysore. As regards the award for the year 1952 contributions have been called and will be considered by the Executive Committee of the Board at the next annual meeting of the Central Board of Irrigation and Power.

LEATHER INDUSTRY

1418. Shri Jajwara: Will the Minister of Commerce and Industry be pleased to state what steps Government are taking to revive the leather industry, that is, leather tanning and making leather goods as a cottage industry?

The Minister of Commerce (Shri Karmarkar): A statement giving an account of the steps taken by the Government of India to assist the development of leather industry as a whole is laid on the Table of the House. [See Appendix XI, annexure No. 62.]

SHORT AND LONG TERM PROJECTS

1419. Dr. Amini: Will the Minister of Planning be pleased to state:

(a) what types of projects are considered as short term or long term projects;

(b) the total amount of money spent or proposed to be spent on short